

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 396
ANSWERED ON 15/09/2020

FUNDS FOR HOUSE CONSTRUCTION UNDER PMAY

396. SHRI SUDHEER GUPTA:
MS. DIYA KUMARI:
SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the amount of assistance given for construction of houses in rural areas is less than the total amount required, if so, the details thereof and the reasons therefor;
- (b) the amount provided under Prime Minister Awas Yojana - Gramin (PMAY-G) during the last two years and the current year including the details of the citizens benefitted thereunder, State/UT-wise;
- (c) whether the Government is aware that many States are not releasing the funds and if so, the details thereof;
- (d) whether the Government proposes to increase the amount for individual house construction;
- (e) if so, the details thereof and the time by which it is likely to be increased; and
- (f) if not, the reasons for the same?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): In order to achieve the objective of "Housing for All" by 2022, the erstwhile rural housing scheme Indira Awaas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) w.e.f 1st April, 2016. Under PMAY-G the beneficiary is provided unit assistance of Rs.1.20 lakh in plain areas and Rs.1.30 lakh in hilly States, difficult areas and IAP districts for the construction of a house. The Central Government provides assistance under PMAY-G for construction of houses to the beneficiaries. Some States Tamilnadu, Kerala, Himachal Pradesh, etc. also provide top amount to the beneficiaries.

In addition to the Unit Assistance to the PMAY-G beneficiaries, the following benefits are also provided:

- i. Up to 90/95 persondays of unskilled labour during house construction is being provided under Mahatma Gandhi National Rural Employment Guarantee Scheme.
- ii. Eligible PMAY-G beneficiaries are also provided Rs.12,000/- for the construction of a toilet under Swachh Bharat Mission (G), MGNRES or any other dedicated financing source.
- iii. The PMAY-G beneficiaries have a bouquet of options of house designs according to local geo-climatic conditions, using locally available construction materials and technologies for construction of houses.

- iv. Convergence with Pradhan Mantri Ujjwala Yojana (PMUY) for LPG connection, Electricity connection under Saubhagya and safe drinking water under Ja Jeevan Mission, etc.,
- (b): The details of release of Central share to the States/UTs during the last two years and current year and houses allocated to States/UTs are given at Annexure-I and Annexure-II respectively.
- (c): As per the Framework for Implementation of PMAY-G , State has to transfer the Central funds received in the State Consolidated Funds within 15 days to the State Nodal Account of the scheme at State level. Next instalment of the Central Share is not released until and unless corresponding matching State Share is released by the respective State/UT.
- (d) to (f) At present, there is no proposal under the consideration of the Ministry for increasing the Unit Assistance for PMAY-G beneficiaries.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.396 TO BE ANSWERED ON 15.09.2020.

Funds released under Pradhan Mantri Awaas Yojana-Gramin during the last two years and current year

(Rs. in lakhs)

S.No.	State	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	18605.43	0.00	0.00
2	ARUNACHAL PRADESH	0.00	0.00	0.00
3	ASSAM	24408.39	143397.4	150342.5
4	BIHAR	444932.117	490296.78	131677.4
5	CHATTISGARH	263695.439	56254.5	0.00
6	GOA	0.00	0.00	0.00
7	GUJARAT	68219.855	38556	0.00
8	HARYANA	2839.56	3455.281	0.00
9	HIMACHAL PRADESH	1468.94	0.00	267.73
10	JAMMU AND KASHMIR	22683.112	6768.91	42771.22
11	JHARKHAND	173352.475	244276.058	84420.84
12	KARNATAKA	18822.48	30960	0.00
13	KERALA	0.00	0.00	0.00
14	MADHYA PRADESH	425042.66	229197.575	220980.65
15	MAHARASHTRA	113552.925	181532.687	64686.35
16	MANIPUR	429.975	1030.2707	5295.01
17	MEGHALAYA	12621.226	2260.206	5116.53
18	MIZORAM	2923.825	0.00	1091.47
19	NAGALAND	0.00	0.00	1739.92
20	ORISSA	329032.427	219733.14	280242.87
21	PUNJAB	0.00	0.00	1271.2
22	RAJASTHAN	234013.32	293333.75	15626.88
23	SIKKIM	0.00	65.033	0.00
24	TAMIL NADU	50279.81	48752.12	0.00
25	TELANGANA	0.00	0.00	0.00
26	TRIPURA	765.981	22952.362	11361.69
27	UTTAR PRADESH	277585.808	114564.409	8689.4
28	UTTARAKHAND	9598.3	0.00	0.00
29	WEST BENGAL	437284.79	597600	191283.73
30	ANDAMAN AND NICOBAR	0.00	0.00	359.616
31	DADRA & NAGAR HAVELI	946.976	5598	0.00
32	DAMAN & DIU	0.00	0.00	0.00
33	LAKSHADWEEP	0.00	0.00	0.00
34	PUDUCHERRY	0.00	0.00	0.00
	Total	2933105.821	2730584.482	1217225.006

Source: Expenditure Control Register

Releases in the year 2020-21 as on 11.09.2020

**STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION
NO.396 TO BE ANSWERED ON 15.09.2020.**

Sl. No	State Name	Houses Allocated		
		2018-19	2019-20	2020-21
1	ARUNACHAL PRADESH	0	7500	15321
2	ASSAM	0	256043	365976
3	BIHAR	0	1302259	806698
4	CHHATTISGARH	348960	151100	648867
5	GOA	0	0	1280
6	GUJARAT	0	130301	131674
7	HARYANA	0	0	0
8	HIMACHAL PRADESH	0	900	6578
9	JAMMU AND KASHMIR	0	62932	64097
10	JHARKHAND	138884	322000	431066
11	KERALA	0	0	0
12	MADHYA PRADESH	565914	600000	1006736
13	MAHARASHTRA	68464	354501	405077
14	MANIPUR	0	8900	15842
15	MEGHALAYA	0	17200	29936
16	MIZORAM	0	1500	11581
17	NAGALAND	0	5900	10002
18	ODISHA	255958	740464	689990
19	PUNJAB	0	10000	0
20	RAJASTHAN	213204	450816	433306
21	SIKKIM	0	0	0
22	TAMIL NADU	21000	200000	0
23	TRIPURA	0	28838	0
24	UTTAR PRADESH	310764	178900	0
25	UTTARAKHAND	0	0	0
26	WEST BENGAL	586333	1083488	923505
27	ANDAMAN AND NICOBAR	500	400	753
28	DADRA AND NAGAR HAVELI	4665	0	0
29	DAMAN AND DIU	0	0	0
30	LAKSHADWEEP	0	0	0
31	PUDUCHERRY	0	0	0
32	ANDHRA PRADESH	0	0	0
33	KARNATAKA	0	86000	151715
34	TELANGANA	0	0	0
35	LADAKH	0	0	0
	Total	2514646	5999942	6150000